

(b) if so, the progress made in implementing the scheme;

(c) the number of districts covered under this scheme; and

(d) the total financial assistance provided under this scheme?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA) : (a) to (c). A project for strengthening of Secondary Level Hospital Services in Karnataka is under formulation for availing of external assistance. 19 districts are proposed to be covered under the project which is shortly to be appraised by an external mission of World Bank.

(d) This will be available after the project is approved.

#### **Satellite Survey of Flood/Drought Affected Areas**

2878. SHRI SURESHANAND SWAMI : Will the PRIME MINISTER be pleased to state :

(a) whether any satellite survey has been conducted in respect of drought and flood affected areas of Uttar Pradesh during last three years; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI) : (a) Yes, Sir.

(b) Satellite survey of drought affected areas of Uttar Pradesh has been conducted by the Department of Space. This survey provides monthly crop and seasonal condition reports at the district level during the period June to October every year. This includes the status of vegetation condition and an assessment of drought condition, if any, reflected through vegetation index derived through satellite data. This is being done operationally from 1992 onwards.

Satellite data is being regularly used for timely mapping of floods in August/September every year. This information is then provided to Central and State Government agencies dealing with flood management. Department of Space has provided flood maps showing the flood inundation and extent of damage with data for various parts of Uttar Pradesh using Indian Remote Sensing (IRS) satellite data.

#### **IES Officers under Central Staff Scheme**

2879. SHRI LOKANATH CHOUDHURY : Will the PRIME MINISTER be pleased to state :

(a) whether Indian Economic Service (IES) Officers

are holding Joint Secretary and higher level posts in Government of India under Central Staffing Scheme at present;

(b) if so, whether the representation of IES Officers in the posts referred to (a) above is adequate keeping in view the cadre strength and the expertise of these officers in economic matters;

(c) how the representation of IES Officers at the senior level position referred to in (a) above compare with the IES and IA & AS; and

(d) the steps, the Government propose to take for improving the representation of I.E.S. Officers to senior level positions under the Central staffing scheme?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI MARGARET ALVA) : (a) to (d). The posts at the level of Under Secretary and above are filled up as per the provisions laid down in the Central Staffing Scheme. Such posts are not earmarked for members of any particular Service. These posts are filled up on tenure deputation basis for a specified period and after completion of their tenure, the concerned officers revert to their parent cadres. The Indian Economic Service (IES) is one of the Organised Services participating in the Central Staffing Scheme to fill posts at the level of Under Secretary and above in the Government of India. Officers belonging to this service are considered for appointment to the various posts under the Central Staffing Scheme subject to their suitability/availability.

#### **Naval Squadron**

2880. MAJ. GEN. (RETD) BHUWAN CHANDRA KHANDURI :

DR. LAXMINARAYAN PANDEYA :

Will the PRIME MINISTER be pleased to state :

(a) whether the training and operational tasks in the Indian Navy, particularly relating to operation of the air squadrons in the naval air stations has been adversely affected;

(b) if so, the details thereof and the reasons thereof; and

(c) the action taken by the Government in this matter?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND HOLDING ADDITIONAL CHARGE OF MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN) : (a) to (c). No, Sir. There has however been a marginal shortfall